

ITEM NO.6

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 404/2022

ALL INDIA BACKWARD CLASSES FEDERATION & ANR. Petitioner(s)

VERSUS

THE STATE OF KERALA & ORS. Respondent(s)

(FOR ADMISSION and IA No.80994/2022-STAY APPLICATION and IA No.80997/2022-EXEMPTION FROM FILING O.T.)

Date : 02-09-2022 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Sanman Khurshid, Sr. Adv.
Ms. Lubna Naaz, AOR
Ms. Sommya Chaturvedi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Let this writ petition be tagged with SLP (C) No. 11684 of 2021 and SLP (C) No. 6756 of 2022.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)